

TEXTILE MILLS

*1970. **Shri Ibrahim:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of new textile mills which went into production during 1954-55, State-wise; and

(b) the policy of Government with regard to the opening of new textile mills?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) A statement is laid on the Table of the House. [See Appendix IX, annexure No. 33].

(b) Government's policy is to encourage expansion in the spinning capacity and not to encourage any additions to the existing capacity in looms.

Shri Ibrahim: From the statement I find that there is only one mill in Andhra. May I know whether it is sufficient to cater to the needs of the people in that area?

Shri T. T. Krishnamachari: It may be that it is not sufficient.

Shri S. C. Samanta: From the statement I find that nine mills have been started. May I know whether the quota of production of *dhotis* and *sarees* has been increased thereby?

Shri T. T. Krishnamachari: My hon. friend has not followed the question. If he had read the original question, he would have found that licences were given to spinning mills and *dhoties* and *sarees* can only arise out of using the yarns spun in those mills with handlooms.

Shri U. M. Trivedi: May I know if the attention of the Commerce Minister has been drawn to the closing down of the Ambernath Silk and Woollen Mills and its non-opening also for the last three years, and what steps has he taken to re-open it?

Shri T. T. Krishnamachari: It does not exactly arise out of this question,

because it does not relate to the question of spinning mills. My attention has certainly been drawn to this particular matter by my hon. friend, the questioner.

A.I.R.

*1971. **Chaudhri Muhammed Shaffee:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the number of officers in the All-India Radio at present whose term of service has been extended beyond the age of superannuation; and

(b) the reasons for their retention?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Three.

(b) A statement is laid on the Table of the House. [See Appendix IX, annexure No. 34]. I might add in order that there may be no misunderstanding, that the three officers concerned are small officers—an Accountant, a Divisional Accountant and a Senior Clerk.

Shri N. Somana: May I know if any retired persons have been appointed, and if so, how many?

Dr. Keskar: I am not aware of any.

BHAKRA DAM

*1972. **Sardar Hukam Singh:** Will the Minister of Irrigation and Power be pleased to state:

(a) the number of power generators proposed to be installed at the Bhakra Dam; and

(b) the total energy expected to be available from them?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). The question of the number of units to be installed at Bhakra is under consideration and a decision is expected to be taken shortly.

Sardar Hukam Singh: May I know whether sanction for any generators

has been given up till now by the Government of India?

Shri Hathi: According to the present estimates, there are two power houses at Nangal and one at the Bhakra main dam; these are the generating stations at present in view.

Sardar Hukam Singh: When there is a provision for a total number of 10 generators at Bhakra Dam, may I know the reasons for these two being sanctioned just at present? Is there no use for the energy or is there any other difficulty?

Shri Hathi: This was based on the load forecast made in 1953.

Sardar Hukam Singh: May I know whether these generators will have uniform capacity or will they be of varying capacity?

Shri Hathi: At the two power stations at Nangal, each will be of 24,000 K.W. and at the Bhakra Dam, it will be 53,000 K.W.

SURVEY OF THE HIMALAYAN REGION

*1974. **Shri Brohmo-Chaudhury:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have taken measures to survey the Himalayan region from Assam to Himachal Pradesh, with a view to checking erosions and controlling floods;

(b) if so, whether both ground and aerial surveys are to be undertaken; and

(c) when the survey is likely to commence?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (c). The requisite information is given in the Statement on the progress of flood control measures, laid on the Table of the House on the 4th April, 1955.

Shri Amjad Ali: Would the Minister in charge indicate as to how the *jhum* cultivation in the sub-Himalayan regions is responsible for erosion of lands?

Shri Hathi: This question relates actually to the survey to be taken of this region. I have not followed actually the implication of the question put. If he can repeat it.....

Mr. Speaker: Whether the *jhum* cultivation is responsible for erosion of lands?

Shri Hathi: That is one of the factors.

श्री भक्त वरदान : क्या मैं जान सकता हूँ कि यह जो सर्वेक्षण का काम किया जायेगा वह केवल राज्य सरकारों द्वारा ही किया जायेगा या केंद्रीय सरकार भी उस में कोई सहायता दूंगी ?

श्री हथी : केंद्रीय सरकार उस में सहायता दूंगी ।

Shri Amjad Ali: Is there any proposal under the consideration of the Government of India to stop the *jhum* cultivation in the sub-Himalayan regions?

Shri Hathi: That is under consideration.

BERYL

*1975. **Shri Nageshwar Prasad Sinha:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government have exported Beryl in 1953 and 1954;

(b) if so, how much in each year and to which countries; and

(c) whether there is a proposal to export it in the future also?

The Minister of Commerce and Industry (Shri T. T. Khishnamachari): (a) to (c). Government consider it not desirable in the public interest to disclose this information.

Shri G. P. Singh: May I know if in view of the fact that we are going to harness atomic energy and Beryl is needed for it, there is any proposal to ban its export in future?